



2026:DHC:7885



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC011264592016
+ **O.M.P. (COMM) 196/2016**
A RAJ CONSTRUCTION COPetitioner
Through: None.

versus

BANK OF BARODARespondent
Through: Mr. R. P. Agrawal, Adv.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **15.09.2026**

1. The matter has been called out twice. None appears for the Petitioner. It seems the Petitioner has lost interest in pursuing the matter.
2. The present petition is dismissed for want of prosecution.
3. The Petitioner will be at liberty to file restoration application if the cause still survives within a period of three months.

OM PRAKASH SHUKLA, J

SEPTEMBER 15, 2026/ss